

①

②

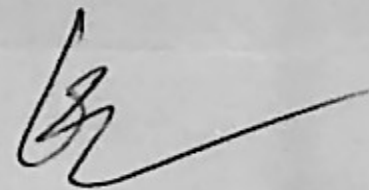
O.A. No. 1282/06

24.11.06

Hon' Dr. K. B. S. Rajan, J.M.

Sri A. Shukla, counsel for the applicant. The applicant is aggrieved by order dated 07.09.06 passed by Senior Superintendent of Post Offices which is passed under the PAD Act, 1850. The subject matter does not fall within the jurisdiction of this Tribunal. Therefore, the applicant has to seek remedy at the appropriate forum which has the jurisdiction to consider this matter.

OA is allowed to be withdrawn as prayed for. The OA is accordingly dismissed as withdrawn. No costs.



J.M.

ms/